

OFFICE OF THE SECRETARY-CUM-COMMISSIONER
DEVELOPMENT DEPARTMENT, GOVT. OF NCT OF DELHI
5/9, UNDER HILL ROAD, DELHI-110054

F. No. 4(39)/PD(RD)/Vidhan Sabha/2021/ 1154

Dated: 27/07/2021

To,

The Deputy Secretary(Question Branch)
Delhi Legislative Assembly
Old Sectt, Delhi-110054

Sub : Delhi Legislative Assembly Unstarred question No.59 asked by Hon'ble
Sh.Rambir Singh Bidhudi

Sir,

With reference to above cited subject, I am directed to forward herewith 100
copies of reply of the above question, duly authenticated by the competent authority.
Reply is also being provided in soft copy PDF format.

Yours faithfully


(KAMAL KUMAR)
SECTION OFFICER/AAO(RD)


Encl : As above.

F. No. 4(38)/PD(RD)/Vidhan Sabha/2021/

Dated: 27/07/2021

Copy forwarded to

1. OSD to Hon'ble Deputy Chief Minister, Govt. of NCT of Delhi, 7th Level, A-Wing, Delhi Secretariat, I.P.Estate, Delhi-110002.
2. The Director, Directorate of Information and Publicity, Govt. of NCT of Delhi, Old Sectt., Delhi along with 150 copies of the reply of the above referred DLA Unstarred question for distribution of the house.


(KAMAL KUMAR)
SECTION OFFICER/AAO(RD)

विकास विभाग
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
5/9, अंडर हिल रोड, दिल्ली-54

आतारांकित प्रश्न संख्या :- 59

दिनांक:- 29.07.2021

प्रश्नकर्ता का नाम :- माननीय श्री रामबीर सिंह बिधूडी
क्या उपमुख्यमंत्री/मंत्री यह बताने की कृपा करेंगे कि:-

	प्रश्न	उत्तर
क.	दिल्ली सरकार ने गांवों के विकास के लिए वर्ष 2020-21 और 2021-22 के दौरान कितनी राशि का प्रावधान किया है?	दिल्ली सरकार द्वारा गांवों के विकास के लिए विभिन्न मदों से पैसा खर्च किया जाता है इसके साथ ही वर्ष 2020-21 के लिए विशेषकर 50 करोड़ और वर्ष 2021-22 के लिए 300 करोड़ की राशि का प्रावधान विकास विभाग द्वारा चलाई जाने वाली आई.डी.आर.यू.वी. स्कीम (Integrated Development of Rural and Urban Villages Scheme) में किया गया है।
ख.	इन दो वर्षों में कितनी योजनाओं को मंजूरी दी गई है, विधान सभा विवरण दें ?	कोविड-19 के कारण लॉक-डाउन और इससे उत्पन्न परिस्थिति के मद्देनजर राजस्व संग्रह में भारी गिरावट को देखते हुए वित्त विभाग द्वारा स्वास्थ्य संबंधी खर्चों को छोड़कर बाकि बेहद महत्वपूर्ण खर्चों की ही अनुमति प्रदान की गई थी। विगत दो वर्षों में बजट न होने के कारण मटियाला विधान सभा को कुल 05 प्रोजेक्टों को ही मंजूरी दी गई है, (सूची संलग्न है) शेष किसी भी विधानसभा को बजट की कमी होने के कारण कोई मंजूरी नहीं दी गयी है।



(मधुप व्यास)

सचिव-सह-आयुक्त
विकास विभाग

21-21

Report of RD work of Sanctioned scheme for the year 2020-21 Head 2515											
S.No.	AC Name.	Distt.	Nature of work	Work	Village	Estimate amount (in lacs)	A&ES Sanctioned	Executing Agency	Area MP/MLA	Sanction Date	CD
1	2	3	4	5	6	7	8	9	10	11	12
1	Matiala	South West	MPCC Barat Ghar	Repair/Renovation of the MPCC Barat Ghar of Village Daur4ala in Najafgarh Block in (Matiala Constituency AC-34)	Daurala	64.14	34.49	I&FC	Sh.Gulab Singh	Sanction 19.03.21	CD I
2	Matiala	South West	MPCC Barat Ghar	Renovation of MPCC Barat Ghar in Village Badusarai in Najafgarh Block in (Matiala Constituency AC-34)	Badusarai	40.66	21.86	I&FC	Sh.Gulab Singh	Sanction 19.03.21	CD I
3	Matiala	South West	MPCC Barat Ghar	Repair/Renovation work of the MPCC Barat Ghar of Village Shikarpur in Najafgarh Block in (Matiala Constituency AC-34)	Shikarpur	38.45	20.67	I&FC	Sh.Gulab Singh	Sanction 19.03.21	CD I
4	Matiala	South West	MPCC Barat Ghar	Repair/Renovation of existing MPCC Barat Ghar at Village Rawta in (Matiala assembly Constituency AC-34)	Rawta	53.81	28.93	I&FC	Sh.Gulab Singh	Sanction 19.03.21	CD I
5	Matiala	South West	MPCC Barat Ghar	Repair/Renovation of the MPCC Barat Ghar in Village Daulatpur in Najafgarh Block in (Matiala Constituency AC-34)	Daulatpur	44.73	24.05	I&FC	Sh.Gulab Singh	Sanction 19.03.21	CD I

[Signature]
SO/AAO-RD